

**SPECIAL BENCH**

**O-129**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/52(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>th</sup> DECEMBER, 2020, 10:30 A.M**

Name of the Company	STAR CARRIERS Vs. SIMPLEX INFRASTRUCTURES LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel /Pr.CS/Pr.CA appeared through Video Conferencing:**

1. Rohit Sharma, PCS } for the Petitioner
1. Mr. Pranit Bag, Advocate
2. Mr. Soumen Ghosh, Advocate
3. Mr. Abhishek Banerjee, Advocate, }... For the corporate debtor

**Order**

Ld. Counsel for the Operational Creditor present as well as Ld. Counsel for the Corporate Debtor present.

Mr. Pranit Bag, Ld. Counsel for the Corporate Debtor seeks sometime for settlement in the matter. Settlement time is granted.

List this matter on 28.01.2021 for reporting in settlement.

Rajasekhar V.K.  
Member (Judicial)